

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:394
ANSWERED ON:25.02.2015
CGHS FACILITY TO MTNL EMPLOYEES
Bhamre Dr. Subhash Ramrao

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has received request/representations for providing Central Government Health Scheme (CGHS) facility to the employees of Mahanagar Telephone Nigam Limited;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) Yes, Madam.

(b) Following request/representations have been received:

(i) No. TEAM/CHQ/MTNL/CO/2013-14/39 dated 28.06.2013 from Telecom Executive Association of Mahanagar Telephone Nigam Limited.

(ii) No MTNL/JGM(HR)/CO/MOS/2013/688 Dated 14.11.2013 from Mahanagar Telephone Nigam Limited forwarding therewith representation No.MEA/CHQ/MOC&IT dated 28.10.2013 of MTNL Executive Association and DO.No.MP/LS/892/13 dated 06.09.2013 from Shri Bhakta Charan Das, MP, Lok Sabha forwarding therewith representations dated 03.09.2013 & 17.09.2013 of Telecom Executive Association MTNL & MTNL Executives` Association respectively.

(iii) No. MTNL/CO/Pers/Med. Facility/Deemed Deputatioun/12-13/707 dated 26.12.2013 from MTNL Corporate Office, Lodhi Road, New Delhi.

(iv) No. TEAM/CHQ/MTNL/CO/2013-14/67 dated 21.02.2014 from Telecom Executives Association of MTNL.

(v) No. TEAM/CHQ/MOC/13-14/70 dated 11.03.2014 from Telecom Executives Association of MTNL.

(vi) No. MTNL/SU/Union-Agenda/2015 dated 03.02.2015 from MTNL Staff Union New Delhi.

(c) The matter has been taken up with Ministry of Health & Family Welfare for concurrence of the proposal of extension of CGHS facility to the absorbed employees of MTNL who are in receipt of pro-rata pension from the Central Civil Estimates.